In The Central Administrative Tribunal Calcutta Bench

CPC 14 of 1998 (OA 226 of 1993)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. S. Biswas, Administrative Member

Satya Ranjan Roychowdhury

- Vs -

R.L. Malik (N.F. Railway)

For the Applicant : None

For the Respondents: Mr. M.S. Banerjee, Counsel

He and on: 15-02-2001

Dat∈ of Order : 15-02-2001

ORDER

D. PURKAYASTHA, JM

Ld. Counsel Mr. Banerjee on behalf of the respondents submits that applicant Shri S.R. Roychowdhury died in December, 1998. Since the applicant died, so application is abetted and CPC is disposed of.

(S. Biswas)
Member(A)

(D. Purkayastha) Member(J)